

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**SPECIAL BENCH**

**(IB)-523(PB)/2017**

**IN THE MATTER OF:**

M/s. Gupta Ji Electric Company .... Applicant/Petitioner  
Vs.  
Amrapali Princely Estate Pvt. Ltd. .... Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 19.04.2018**

**Coram:**

**Dr. DEEPTI MUKESH  
Hon'ble Member (Judicial)**

**Sh. S. K. MOHAPATRA,  
Hon'ble Member (Technical)**

**PRESENTS**

For the Applicant/petitioner : Mr. Anurag Sharma, Adv.  
For the NOIDA : Mr. Vishnu Sharma, Ms. Sonali Negi,

**ORDER**

For order, see (IB)-90(ND)/2017.